

Recruitment requirements of Defence Public Sector Undertakings

56. SHRI SAKTI KUMAR SARKAR:
SHRI S. M. SIDDAYYA:

Will the Minister of DEFENCE be pleased to state:

(a) whether various Defence Public Sector Undertakings have been advised to project their recruitment requirements annually to the Placement Officers in the I.I.T.s. and other training institutions concerned, in order to assist in improving the recruitment from amongst the Scheduled Castes and Scheduled Tribes to technical posts reserved for them in these Undertakings;

(b) whether these Undertakings also contact the Placement Officers in the various technical institutions, and

(c) if so, since when this practice is being followed and with what concrete results?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI RAM NIWAS MIRDHA): (a) Yes Sir. Advice to this effect was given to Defence public sector undertakings in July, 1972.

(b) and (c). Although these undertakings are notifying their reserved vacancies for Scheduled Castes and Scheduled Tribes to various agencies prescribed in the Presidential Directives issued to them on this subject, the assistance of Placement Officers in the Institutes of Technology does not appear to have been availed of by them for one reason or the other. They are again being advised to invariably project their requirements of technical posts to the Placement Officers in the Indian Institutes of Technology and other training institutions as and when there is requirement of filling up such technical posts.

Indo-Portuguese Relations

*57. SHRI M. M. JOSEPH:
SHRIMATI PARVATHI KRISHNAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether according to an English Newspaper dated the 17th October, 1974, the State Council of Portugal has adopted a law which removes from the Portuguese Constitution any mention of "Portuguese India"; and

(b) whether this will help to restore better relations between the two countries?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI YESHWANTRAO CHAVAN): (a) The Government of Portugal has published a decree authorising the President of Portugal to conclude an agreement with India recognising India's full sovereignty over former Portuguese territories in India.

(b) Yes, Sir.

Attacking Capability of Pak Air Force

*58. SHRI MOHINDER SINGH GILL:
SHRI V. MAYAVAN:

Will the Minister of DEFENCE be pleased to state:

(a) whether his attention has been drawn to a news item published in a local daily dated the 21st October, 1974 that the attacking capability of the Indian Air Force has diminished considerably since the 1971 war, as compared with the resurrected Pakistan Air Force; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Yes, Sir.

(b) It would not be in the public interest to comment on such assessments. However, Government have